

(a) whether it is a fact that in **Rajya Sabha** the then Minister of State for Railways stated in 1965 that if a union had 15 per cent membership and also fulfilled some other conditions, it was entitled for recognition;

(b) if so, how many unions which fulfil all those conditions have approached Government for recognition and how many of them have since been recognised; and

(c) if no union has been recognised, the reasons therefor?

THE MINISTER OF RAILWAYS (DR. RAM SUBHAG SINGH): (a) It is a fact that it was stated that if the conditions referred to were fulfilled, recognition may be granted by the General Managers if the zonal Railways concerned.

(b) and (c). Government have no specific details regarding the number of unions which have asked for recognition. However, no new unions have been recognised as there are already more than one recognised unions on each Railway, and Government do not consider that any more Unions should be recognised.

Quarters in Kishanganj Railway Colony, Delhi

4924. **SHRI RAM SWARUP VIDYARTHI:**
SHRI KARTIK ORAON:
SHRI OM PRAKASH TYAGI:
SHRI SHRI CHAND GOYAL:

Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that in Kishanganj Railway Colony, Delhi during rains the water enters the quarters and sometimes it is one to two feet deep; and

(b) if so, the steps taken by Government to raise the level and to drain out the rain water?

THE MINISTER OF RAILWAYS (DR. RAM SUBHAG SINGH): (a) No.

(b) Does not arise in view of reply to (a) above.

M/s. Hind Galvanising and Engineering Co. (P) Ltd., Calcutta

4925. **SHRI SITARAM KESRI:** Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to refer to the reply given to Unstarred Question No. 4979 on the 1st April, 1969 and state the fixed assets of M/s. Hind Galvanising and Engineering Co. (P) Ltd., Calcutta separately for each year from the 30th June, 1963 to 30th June, 1968 for the purpose of licensing under the Industries (Development and Regulation) Act, 1951?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED): The Net value of investment in land, building and machinery as furnished by the Company from the year ending 30th June, 1963 to 30th June, 1968 is as follows:—

1. Rs. 18,23,687.51 Net value on 30-6-1963.
2. Rs. 17,63,370.94 Net value on 30-6-1964.
3. Rs. 16,49,394.64 Net value on 30.6.65.
4. Rs. 16,86,432.95 Net value on 30.6.66.
5. Rs. 19,05,897.79 Net value on 30-6-67.
6. Rs. 16,73,494.91 Net value on 30.6.68.

The firm, have however, informed in December, 1968 that their investment in land building and machinery has exceeded Rs. 25 lakhs in value.